

**MEGHALAYA LEGISLATIVE ASSEMBLY  
BUDGET SESSION  
LIST OF BUSINESS  
WEDNESDAY, MARCH 23, 2011.**

**GOVERNMENT BUSINESS**

1. Questions.
2. Shri JAMES K. SANGMA, MLA to call the attention of the Deputy Chief Minister in-charge, Law under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in “The Shillong Times” dated 4-02-2011 under the Caption “Additional Advocate General SP Mahanta ‘forged signature produced imposters’ in Court, NRI ‘fed up’ of fighting case against Top lawyer for 7 years”.
3. Shri B.M. LANONG, Deputy Minister in-charge, Mining and Geology to lay a statement relating to a Call Attention notice by Shri Conrad Sangma, MLA under the Caption “Jaintia Hills Rivers ‘dead’ due to mining”.
4. Shri H.D.R. LYNGDOH, Minister in-charge, Public Works (Roads) to lay a statement relating to a Call Attention notice by Shri Manas Chaudhuri, MLA under the Caption “Lad Rymbai procession held”.
5. General Discussion on the Budget.

**Dated Shillong,  
The 22<sup>nd</sup> March, 2011.**

**H.Mylliemngap  
Secretary,  
Meghalaya Legislative Assembly.**